## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P(IB) No.186/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M.

Name of the Company		Naviplast Traders Pvt.Ltyd & OrsVersus-R.G.Shaw & Sons Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ANU

LIQUIDATOR

Kanishh Khutan 5/1/18.

## ORDER

Ld. Advocate representing the Liquidator sought leave of the Court for filing Progress Report by 15/01/2018. Prayer is allowed.

List it on 31/01/2018.

(Jinan K.R.) Member (I)

(V.P.Singh) Member (J)